

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
CP(CAA)/39(AHM)2021
in
CA(CAA)/80(AHM)2020

Proceedings under Section 230-232,
Co.Act 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt. Ltd.
AM Associates India Pvt. Ltd.
Arcelor Mittal Nippon Steel India Ltd.

.....Applicant

Order delivered on 16/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Sr. Advocate, Mr. Mihir Thakore a.w. Sr. Advocate,
Mr. Navin Pahwa.
For the Income Tax Dept : Advocate, Ms. Kinjal Trivedi.
For the RD : Mr. Liladhar Sharma, Assistant Director.

ORDER

Matter was partly heard by the previous Bench and was released.

Pleadings are complete.

List for hearing on 22.02.2023.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)